

Delhi Transport Corporation

Vs

Delhi Administration and Others

Transfer Petition (C) Nos. 93 & 94 of 1989 in Writ Petition (C) No. 320 of 1987

(Dr. T. K. Thommen, R. M. Sahai JJ)

02.04.1991

ORDER

1. These transfer petitions are for the transfer of Civil Writ Petition No. 1001 of 1988 pending in the High Court of Delhi and Reference I.D. No. 17 of 1988 pending before the Presiding Officer, Industrial Tribunal No. III, Delhi. In the light of our judgment in *D. T. C. Workers' Union v. D. T. C.* ((1991) 2 SCC 618), we have no doubt that these cases will be disposed of expeditiously in terms of what we have stated. Accordingly the transfer petitions are dismissed.

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